

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 18
TO BE ANSWERED ON 29.01.2026

IMPLEMENTATION OF PM-JANMAN

18. SHRI PRADEEP PUROHIT:

SHRI TAPIR GAO:

SHRI P P CHAUDHARY:

SHRI BHOJRAJ NAG:

DR. HEMANT VISHNU SAVARA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present status of pucca house construction under PM-JANMAN scheme for Particularly Vulnerable Tribal Groups (PVTGs) in the country, State-wise including Odisha, Pali Lok Sabha Constituency of Rajasthan and Palghar district in Maharashtra;
- (b) the Multi-Purpose Centres sanctioned and the convergence achieved with other welfare schemes;
- (c) the coverage of piped water supply, electrification and road connectivity in PVTG habitations;
- (d) the monitoring mechanisms established to ensure effective implementation across the participating States; and
- (e) the action taken by the Government to ensure effective last mile delivery and outreach especially for women, tribal families and economically weaker sections in Palghar district of Maharashtra and other tribal dominated districts?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): The status of pucca house construction under PM JANMAN for Particularly Vulnerable Tribal Groups (PVTGs) in the country, State-wise including Odisha and Palghar district in Maharashtra are given in **Annexure-I**. Based on the data captured by State Government, only Baran district in Rajasthan, which is not under Pali Lok Sabha Constituency, has PVTG population.

(b) & (c): The details of progress of multi-purpose centers along with progress of piped water supply, electrification, road connectivity and other interventions converged under PM JANMAN are given in **Annexure-II**.

(d): To ensure the effective implementation and monitoring of the PM JANMAN, Ministry has been regularly reviewing the implementation with State Governments and District administrations. Further, the State Government is also required to comply with the instructions of Department of Expenditure regarding SNA SPARSH alongwith applicable GFRs. Besides, for monitoring the progress of the works under PM JANMAN, digital dashboard on PM GatiShakti portal has been developed. A Project Monitoring Unit in the Ministry has also been established for monitoring and coordination with Ministries and States/UTs.

(e): In coordination with State Governments, Information, Education and Communication (IEC) campaigns have been organized across States including Palghar district of Maharashtra and other tribal dominated districts which are aimed at creating awareness on various welfare schemes for tribals and strengthen outreach and also facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes. These campaigns have primarily targeted tribal families and also covering women and economically weaker sections in the respective areas.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 18 for answer on 29.01.2026 raised by Shri Pradeep Purohit, Shri Tapir Gao, Shri P P Chaudhary, Shri Bhojraj Nag and Dr. Hemant Vishnu Savara regarding “Implementation of PM-JANMAN”

(i) State-wise status of Pucca Houses under PM JANMAN (as on 31.12.2025)

S. No.	Name of State	MoRD (PMAY-G)	
		Houses Sanctioned (No.)	Houses Completed (No.)
1	ANDHRA PRADESH	43554	6319
2	BIHAR	985	0
3	CHHATTISGARH	33243	17244
4	GUJARAT	12725	7583
5	JHARKHAND	36326	8932
6	KARNATAKA	1084	71
7	KERALA	1084	12
8	MADHYA PRADESH	185843	132383
9	MAHARASHTRA	54192	15236
10	MANIPUR	2145	0
11	ODISHA	41145	27078
12	RAJASTHAN	22416	11411
13	TAMIL NADU	13132	5604
14	TELANGANA	6569	0
15	TRIPURA	17211	16746
16	UTTAR PRADESH	145	131
17	UTTARAKHAND	2140	1624
GRAND TOTAL		473939	250374

(ii) Status of Pucca Houses under PM JANMAN in Palghar district in Maharashtra (as on 31.12.2025)

S. No.	Name of State	District	MoRD (PMAY-G)	
			Houses Sanctioned (No.)	Houses Completed (No.)
1	Maharashtra	Palghar	10476	3006

Annexure referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 18 for answer on 29.01.2026 raised by Shri Pradeep Purohit, Shri Tapir Gao, Shri P P Chaudhary, Shri Bhojraj Nag and Dr. Hemant Vishnu Savara regarding “Implementation of PM-JANMAN”

The details of progress under PM JANMAN as on 31.12.2025 (as per information provided by concerned Ministries):-

Name of Ministry	Activity	Mission Target (2023-2026)	Sanction details	Physical Achievements
M/o Rural Development	Provision of pucca houses	4.90 lakh houses	473939 houses	250374 houses completed
	Connecting roads	8000 km road	7316.62 km road	1196 Km road completed
M/o Health and Family Welfare	Mobile Medical Units	1000 MMU (750 MMUs sufficient to cover all)	750 MMUs	750 MMUs operationalized
M/o Jal Shakti	Piped Water Supply	19375 Villages	18693 Villages	8199 Villages 100% Saturated
M/o Women and Child Development	Construction and running of Anganwadi Centres	2500	2500 AWCs	2251 AWCs made operational.
M/o Education	Construction and running of hostels	500	500 Hostels	8 completed
M/o Power	Energization of unelectrified HHs	145083 HHs	145083 HHs	134995 HHs Electrified
M/o New and Renewable Energy	Households sanctioned under New Solar Power Scheme	As per identificaton of beneficiaries eligible for off-grid	8823 HHs	6154 HHs Electrified
M/o Communications	Installation of mobile towers	Coverage of 4543 habitations	4084 habitations planned for Coverage	3006 Habitations covered
M/o Tribal Affairs	Multipurpose Centers	1000	1000 MPCs	375 completed
	Setting up of VDVKS	500	539 VDVKS	450 VDVKS Business Started
